

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No.431/59/ND/2018

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2019**

**NAME OF THE COMPANY: M/s. Tara Chopra V/s. Sir Sobhaa Singh
Public Charitable Trust & Ors.**

SECTION OF THE COMPANIES ACT: 59

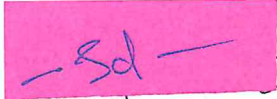
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Mr. Ritin Rai & Mr. A K Advocates for R-2 & R-3
Mr. Manv Krishnan, Advocate for R-1

ORDER

No time left in view of the constitution of the Special Bench. Renotify this case on 19th December, 2019.


**(L.N. Gupta)
Member (T)**


**(Ina Malhotra)
Member (J)**